

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.C.(S.B) No. 17 of 2018

Deputy Director, Directorate of Enforcement, Patna through its Assistant
Director Anish Kumar Appellant(s)

Versus

Dr. Pradeep Kumar Respondent

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CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO

(Through :-Video Conferencing)

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For the Appellant(s) : Mr.Prashant Vidyarthi, Advocate.

For the Respondent : Mr. Indrajit Sinha, Advocate

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06 / 26.06.2020. Let this case go out of my list so as to be placed before an appropriate
Bench after taking leave of Hon'ble the Chief Justice.

(Kailash Prasad Deo, J.)

Sandeep/Pappu